

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. - 3040
ANSWERED ON 6th AUGUST, 2026**

RESTRICTIONS ON PURCHASE OF VEHICLES

3040. SHRI ANIL YESHWANT DESAI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government considers the present density of vehicular traffic in the country to be excessive and warranting restrictions, if so, the details thereof;

(b) the number of registered motor vehicles in metropolitan cities including Mumbai, Delhi, Kolkata and Chennai, city-wise;

(c) whether the Government is considering imposing any restriction on the purchase or registration of more than 1 or 2 vehicles by a household, if so, the details thereof; and

(d) whether the Government proposes to undertake any time-bound study to assess measures for controlling the increasing density of vehicular traffic in the country, if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Section 67(3) of the Motor Vehicles Act, 1988, empowers the State Government to make schemes for the transportation of goods and passengers and issue licences under such scheme for promotion of development and efficiency in transportation.

Further, the Central Government is responsible for formulating and notifying rules and regulations under the Motor Vehicles Act, 1988 and the Central Motor Vehicles Rules, 1989. The responsibility for implementation and enforcement of the provisions of the Act and the Rules, however, rests with the States/UT administrations.

Planning of Urban Transport is inter-twined with Urban Planning which is a State Subject. The initiatives for planning of sustainable urban transport system and other steps taken for reducing the increasing traffic congestion on the road are taken by the respective cities/States/UTs. Government in Ministry of Housing and Urban Affairs has notified policy (National Urban Transport Policy 2006) and other various guiding frameworks to help cities/ULBs/States/UTs to identify principles and strategies for better planning and implementation of the concepts in the area of urban transport.

(b) The total number of active vehicles in the top 50 districts, as available on the VAHAN portal, is placed at ANNEXURE.

(c) No such proposal is under consideration.

(d) No such study has been undertaken by the Government in the Ministry of Road Transport and Highways being an issue within the jurisdiction of States.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3040 FOR ANSWER ON 06th AUGUST, 2026 ASKED BY SHRI ANIL YESHWANT DESAI REGARDING RESTRICTIONS ON PURCHASE OF VEHICLES.

Rank	State Name	District	Count of registered active vehicles
1	Karnataka	Bangalore	73,24,517
2	Maharashtra	Pune	44,26,887
3	Tamil Nadu	Chennai	31,48,598
4	Rajasthan	Jaipur	27,24,430
5	Maharashtra	Thane	27,21,146
6	Maharashtra	Mumbai Suburban	23,58,503
7	Uttar Pradesh	Lucknow	20,82,355
8	Gujarat	Surat	20,65,074
9	Gujarat	Ahmedabad	19,90,522
10	Kerala	Ernakulam	17,45,780
11	Madhya Pradesh	Indore	17,22,085
12	Tamil Nadu	Coimbatore	17,04,388
13	Kerala	Malappuram	15,90,755
14	Telangana	Hyderabad	15,79,409
15	Kerala	Thiruvananthapuram	15,42,423
16	Maharashtra	Nagpur	15,21,223
17	Haryana	Gurgaon	15,18,806
18	Delhi	North	14,76,653
19	Bihar	Patna	14,43,495
20	Tamil Nadu	Chengalpattu	14,25,391
21	Telangana	MEDCHAL MALKAJGIRI	14,10,387
22	Telangana	Rangareddy	13,89,879
23	Kerala	Thrissur	13,60,635
24	Kerala	Kozhikode	13,49,859
25	Punjab	Ludhiana	13,49,406
26	Maharashtra	Nashik	12,79,680
27	Gujarat	Rajkot	12,72,860
28	Odisha	Khordha	12,61,255
29	West Bengal	North Twenty Four Parganas	11,83,343
30	Gujarat	Vadodara	11,82,756

31	Chhattisgarh	Raipur	11,06,861
32	Rajasthan	Jhunjhunun	10,93,640
33	Kerala	Kollam	10,92,337
34	Uttar Pradesh	Kanpur Nagar	10,86,137
35	Madhya Pradesh	Bhopal	10,74,065
36	Delhi	South	10,48,932
37	Uttar Pradesh	Gautam Buddha Nagar	10,38,376
38	Uttar Pradesh	Prayagraj	10,33,650
39	West Bengal	Kolkata	10,25,441
40	Karnataka	Mysore	10,24,829
41	Uttar Pradesh	Ghaziabad	10,23,762
42	Kerala	Palakkad	10,11,460
43	Assam	Kamrup Metropolitan	10,06,142
44	Jharkhand	Ranchi	10,03,703
45	Uttarakhand	Dehradun	10,02,442
46	Karnataka	Belgaum	9,74,827
47	Kerala	Kannur	9,64,501
48	Haryana	Faridabad	9,39,315
49	Gujarat	AHMEDABAD(EAST)	9,14,743
50	Andhra Pradesh	Krishna	9,13,260
